

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:GWALIOR

Civil Contempt Petition No.202/00050/2017
(in O.A. No.202/197/2017)

Gwalior, this Thursday, the 07th day of February, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Rafiq S/o Shri Subrati
Aged 51 years
Suspended MRCL/ Trackman/Helper
Khallasi O/o Senior SE (Dholpur/ Morena)
R/o Near Kabristan Hiraman Baba ki Gali
Shikarpur Road, Before Phatak Edgha
Kabristan Area, House of K.K. Pathan
Teacher Morena (M.P.) 476001 **-Petitioner**

(By Advocate –**Shri B.S. Kushwah**)

V e r s u s

1. Shri Mool Chand Chauhan The General Manager North Central Railway Subedar Ganj, Allahabad (U.P.) 221010
2. Shri Ashok Kumar Mishra, The Divisional Railway Manager, North Central Railway, Jhansi (U.P.) 284001
3. Shri Anurag Yadav, The Senior Divisional Engineer, North Central Railway Jhansi (U.P.) 284001
4. Shri Avilay Yadav The Assistant Divisional Engineer North Central Railway (North) Gwalior Tansen Road, Gwalior (M.P.) 474002
5. Shri R.C. Verma, The Senior Sectional Engineer (Works) Uttar Madhya Railway, Morena M.P. 476001 (N.C. Railway)

(By Advocate –**Shri Raja Sharma**)

O R D E R (Oral)
By Navin Tandon, AM:-

This Contempt Petition has been filed by the petitioner for non compliance of order dated 21.03.2017 passed by this Tribunal in O.A. No.202/197/2017 whereby the respondents were directed to conclude the departmental inquiry against the applicant within a period of two months.

2. In the supplementary affidavit filed by the learned counsel for the respondent/contemnor No.4 has submitted that the order of this Tribunal has been complied with. It has been submitted that the disciplinary authority ADEN/Gwalior has completed/concluded the enquiry and enquiry report has also been served upon the petitioner vide letter dated 07.04.2017.

3. We find that the order of this Tribunal has been complied with by the respondents, this Contempt Petition is hereby closed. Notices issued to the respondents are discharged.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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